

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 211 OF 2017

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited **Appellant(s)**

Vs.

Uttar Pradesh Power Corporation Limited & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Arvind Kumar Dubey

Counsel for the Respondent(s) : Mr. Pradeep Mishra for R-1

Ms. Ranjana Roy Gawai for R-5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
16.12.2019.

(S.D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson